

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

C.P.NO.300/94 & M.A.No.101/95 in OA No.3252/92

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)  
Hon'ble Shri P.T.Thiruvengadam, Member(A)

New Delhi, this 8th day of May, 1995

Shri H.R.Khokhar  
Retired Senior Loco Inspector  
Northern Railway Diesel Shed  
Tughlakabad  
32, Staff Quarters, Tibia College,  
Ajmal Khan Road  
Karol Bagh  
New Delhi.

(Applicant in person)

Versus

L.  
Shri K.Sinha  
General Manager  
Northern Railway  
Baroda House  
New Delhi.

Shri I.P.S.Anand  
Divisional Rail Manager  
Northern Railway  
State Entry Road  
New Delhi.

Shri A.P.Nagrath  
Chief Personnel Officer(Admn.)  
Baroda House  
Northern Railway  
New Delhi..

... Respondents

(By Shri R.L.Dhawan, Advocate)

O R D E R

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)

Learned counsel for the respondents has filed compliance report in respect to the order passed by this Tribunal dated 25.3.94. Three Cheques totally amounting to Rs.16,849/- has been handed over by the respondents's counsel in the open court to the applicant. For the payment of the balance amount steps have been taken to pay by cheque to the applicant. We are therefore, unable



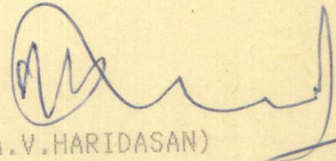
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to accept the submission of the petitioner that the respondents have deferred the directions contained in the order.

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2. In view of the above, the notice issued is hereby discharged. The C.P. is closed.

*P. J. 20*  
(P.T. THIRUVENGADAM)  
MEMBER(A)

  
(A.V. HARIDASAN)  
VICE-CHAIRMAN(J)

/RAO/